

**Industry** be pleased to refer to the reply given to Starred Question No. 905 on the 30th August, 1960 and state:

(a) whether consideration has been completed by Government of the recommendations of the Estimates Committee in their 20th and 60th Reports that for all public undertakings a performance and programme statement for the budget year together with the previous year's statements should be made available to Parliament at the time of the annual budget;

(b) if so, the result of the consideration; and

(c) if the reply to part (a) above be in the negative, the reasons for the delay in arriving at a decision?

**The Minister of Industry (Shri Manubhai Shah):** (a) to (c). Sir, the Minister of Finance will answer this Question on a subsequent date.

#### Export of Chemicals

\*875. **Shri Khimji:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a delegation left for Middle East and Africa to step up the export of chemicals to that region during this year; and

(b) if so, whether the delegation has submitted its report?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) and (b). Yes, Sir. The delegation returned to India on 22nd October, 1960 and its report is awaited.

#### Fertilizer Plant at Trombay

\*879. { **Shri Ajit Singh Sarhadi:**  
**Shri Hem Barua:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of U.S.A. will finance the

entire cost of the fertilizer plant to be built at Trombay;

(b) if so, the nature and details of the deal; and

(c) the potential production of the fertilizer factory?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) and (b). Yes, Sir. The U.S. Authorities have offered 30 million dollars from the Development Loan Fund for import of equipment and 28 million dollars from PL 480 Funds for meeting rupee expenditure.

(c) 90,000 tons of fixed nitrogen to be produced partly in the form of urea and partly as a mixed fertiliser containing both nitrogen and phosphorus.

#### Manufacture of Newsprint

\*880. { **Shri Agadi:**  
**Shri Sugandhi:**  
**Shri Achar:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether permission has been accorded to or application received for setting up a Rs. 10 crore newsprint factory for manufacturing Newsprint from sugarcane bagasse to Messrs. Sahu Jain Ltd. in Maharashtra State; and

(b) whether the opinion of experts in regard to economic aspect of manufacturing newsprint from sugarcane bagasse stands good or is it revised?

**The Minister of Industry (Shri Manubhai Shah):** (a) The proposal has been approved in principle. Final licence under the Industries (Development and Regulation) Act, 1951, has not yet been issued.

(b) The opinion was only in respect of the implementation in the public sector of the specific project adopting the A-Z process for establishing a newsprint manufacturing plant wholly based on bagasse. That opinion still continues. The general

interest in encouraging commercial utilisation of bagasse for newsprint manufacture has been and is still there and this project mentioned in (a) above is being envisaged on increasing use of bagasse along with imported wood pulp.

#### Quarters for Labourers in Delhi

\*881. **Shri D. C. Sharma:** Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 876 on the 30th August, 1960 and state:

(a) the progress made so far in the scheme to construct quarters for the labourers in the Okhla Industrial Estate of Delhi; and

(b) if so, the target date for its completion?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) and (b). The Delhi Administration have taken over possession of land. The layout plan and the estimates are under preparation. No target date for the completion of the project has been fixed.

#### Pondicherry

\*882. { **Shri Tangamani:**  
**Shri Ram Krishan Gupta:**  
**Shri Hem Raj:**

Will the **Prime Minister** be pleased to state:

(a) whether the Pondicherry State Assembly was convened on the 29th October, 1960 with the Chief Commissioner's address;

(b) whether it is a fact that the opposition boycotted the inaugural meeting;

(c) if so, the reasons for the same;

(d) what is the present position regarding *de jure* transfer demanded by the resolution of the Assembly;

(e) whether there is a fall in the estimated expenditure for the current year; and

(f) if so, the reasons for the same?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**  
(a) Yes, Sir.

(b) The Leader of the Opposition and his party of 13 members did not attend the inaugural meeting. The rest of the 26 members, however, attended it.

(c) Presumably the demonstration was made to draw attention to certain demands that had been put forward to the Chief Commissioner. These related to the delay in the *de jure* transfer, certain changes in the French judicial system and certain other reforms.

(d) The ratification of the Treaty of Cession is pending with the Government of France, who are still considering the matter.

(e) As against the Budget Estimate of Rs. 343 lakhs, the Revised Estimate proposed is Rs. 331 lakhs.

(f) The present shortfall of 4 per cent due to certain unavoidable delays in construction work, is expected to be reduced to about 2 per cent by the end of the financial year.

#### Wool Tops

\*883. **Shri Rajendra Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the procedure followed by the Textile Commissioner in allocating wool tops to the spinning mills during the last three years; and

(b) the details of the allocations that have been made to the various mills?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 36].